

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2501
TO BE ANSWERED ON 14.12.2015
AGRAHAYANA 23, 1937 (SAKA)

BASIC FACILITIES AND AMENITIES FOR TOURISTS

+2501. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of CULTURE be pleased to state:

- (a) the details of works undertaken to provide basic facilities / amenities to tourists visiting historical temples and monuments in the country during each of the last three years and the current year, State/UT and temple/monument-wise;
- (b) the funds allocated, released and expenditure incurred for the said work during the said period, State/UT and monument-wise including Rajasthan, Haryana and Delhi during the last five years;
- (c) the details of the facilities being offered at Chauth Mata Mandir in Sawai Madhopur; and
- (d) the funds allocated and spent by the Government in this regard during the last five years?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND
MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a)&(b) The Archaeological Survey of India is responsible for protection, conservation and maintenance of monuments, archaeological sites and remains in the country which have been declared as of national importance. Besides above, basic facilities/amenities like, drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signages, vehicle parking, cloak rooms, free literature, visitors benches, wheel chairs, etc to the tourists visiting protected temples and monuments of national importance are the regular activities which the Archaeological Survey of India undertakes, as per need and resources. Further, improvement and upgradation of these public amenities is a continuous process. Information on the works undertaken during the last five years is being collected.
- (c) Chauth Mata Mandir in Sawai Madhopur is not a centrally protected monument of Archaeological Survey of India.
- (d) Does not arise.